

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 6032/2020

(Arising out of impugned final judgment and order dated 27-05-2019 in CRLA No. 1232/2014 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

STATE (STATE OF U.P.)

THROUGH SUPERINTENDENT OF POLICE

Petitioner(s)

VERSUS

RAJ GOPAL SINGH VERMA

Respondent(s)

(FOR ADMISSION and I.R. and IA No.43860/2020-CONDONATION OF DELAY IN FILING)

Date : 03-06-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE SANJIV KHANNA

For Petitioner(s)

Ms. Madhavi Divan, ASG
Mr. Rajan Kumar Chaurasiya, Adv.
Mr. Sachin Sharma, Adv.
Mr. Arvind Kumar Sharma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Leave granted.

(DEEPAK SINGH)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)